



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

**[ For Wednesday,3rd April 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

**JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH**

**COURT NO: 111**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	<a href="#">WA/392/2015</a>	THE COMMISSIONER and SECY. TO THE GOVT. OF ASSAM <b>Versus</b> RATAN BASUMATARY and 9 ORS.	MR.D SAIKIA MR.B GOGOI(MR.H.RAHMAN, MS.J.HUDA) MRSA VERMA SC, FINANCE(MR.H.RAHMAN, MS.J.HUDA)	GA, ASSAM
2	<a href="#">I.A.(Civil)/3094/2022</a> in <a href="#">WA/161/2022</a>	ON THE DEATH OF PARAMANANDA BORAH HIS LEGAL HEIRS BANI BORAH AND ANR. <b>Versus</b> SAUKOT ALI AND 5 ORS.	MR. M A SHEIKH K U AHMED MS F INTAZ	GA, ASSAM ASSTT.S.G.I.
	<b>WITH</b> <a href="#">WA/161/2022</a>	PARAMANANDA BORAH AND ORS. <b>Versus</b> SAUKOT ALI AND 5 ORS.	MR. M A SHEIKH K U AHMED MS F INTAZ	GA, ASSAM MR. S K MEDHI SC, NHIDC ASSTT.S.G.I.
3	<a href="#">PIL/81/2023</a>	MINAZ UDDIN AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. P K ROYCHOU DHURY MR. N G KUNDU	GA, ASSAM MS P AGARWAL (r-8,9,10,11) MR. B J DAS (r-8,9,10,11) SC, REVENUE
4	<a href="#">I.A.(Civil)/1723/2023</a> in <a href="#">WA/160/2019</a>	ON THE DEATH OF APPELLANT NO. 2 DEEPANKAR DEKA <b>Versus</b> THE STATE OF ASSAM AND ORS.	MR S SARMA MR. J DEKA MR. T K BHUYAN	GA, ASSAM SC, REVENUE
	<b>WITH</b> <a href="#">WA/160/2019</a>	ON THE DEATH OF HALADHAR DEKA @ DR. HALADHAR DEKA, HIS LEGAL HEIRS SMTI. CHANDRA PRABHA DEKA AND 2 <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.	MR. S SARMA MR. J DEKA MR A SARMA MR. T K BHUYAN	GA, ASSAM SC, REVENUE
5	<a href="#">Cont.Cas(C)/2/2024</a>	TURESWAR SAIKIA AND 4 ORS. <b>Versus</b> PABANKUMAR BORTHAKUR AND 4 ORS.	MS. D SONOWAL	MR. D SAIKIA (R-5) MR. R BORPUJARI (R-5) MR. G PEGU (r-3) MS. M DEVI (r-1 ) MR. A DAS (r-1) MR. A BHATTACHARYYA (R-5) MR. S DUTTA (R-5)

=====

=====

LEAVE NOTE OF ADVOCATES FOR 03/04/2024

-

-----

1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR. O P BHATI	11-03-2024	To	07-04-2024
4)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
5)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
6)	MR. B NATH	22-03-2024	To	05-04-2024
7)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
8)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
9)	MR. K P PATHAK	22-03-2024	To	05-04-2024
10)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
11)	MR. P N CHOUDHURY	01-04-2024	To	04-04-2024
12)	MR. M SARANIA	01-04-2024	To	03-04-2024
13)	MR. N SHARMA	04-04-2024	To	04-04-2024
14)	MR. S SARMA	05-04-2024	To	05-04-2024
15)	MR. R GOSWAMI	05-04-2024	To	08-04-2024
16)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
17)	MR S BORTHAKUR	03-04-2024	To	04-04-2024
18)	MR. M RAHMAN	02-04-2024	To	21-04-2024
19)	MR D K BORDOLOI	04-04-2024	To	05-04-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

**[ For Wednesday,3rd April 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

**JOINT REGISTRAR (VIGILANCE) - SMTI. JAYASHREE BORA**

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	<a href="#">WP(C)/4783/2018</a>	ABUL HUSSAIN AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MD. A J ATIA MS J MARIYAM MS A H ATIA	GA, ASSAM
2	<a href="#">WP(C)/4890/2018</a>	NUR ISLAM SK. <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	MR. B C DAS (R11) GA, ASSAM MR. D A KAIYUM (R11) MR. S SARMA (R8) MR. R HAZARIKA (R8) MR. S BORTHAKUR (R8) MR. J ROY (R8) MS. S KAKATI (R8) MR. C CHAKRAVARTY (R8) MR E HUSSAIN (R11)
3	<a href="#">WP(C)/8866/2018</a>	PRANAB KR. DOLEY <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. P K BORAH MR. D GOGOI	GA, ASSAM
4	<a href="#">WP(C)/4678/2023</a>	BIKASH PURKAYASTHA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MRS. P GOSWAMI MR D K ROY	GA, ASSAM SC, SEC. EDU.
5	<a href="#">WP(C)/6637/2023</a>	PHATIK BARUAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU.

LEAVE NOTE OF ADVOCATES FOR 03/04/2024

1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR. O P BHATI	11-03-2024	To	07-04-2024
4)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
5)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
6)	MR. B NATH	22-03-2024	To	05-04-2024
7)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
8)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
9)	MR. K P PATHAK	22-03-2024	To	05-04-2024
10)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
11)	MR. P N CHOUDHURY	01-04-2024	To	04-04-2024

12)	MR. M SARANIA	01-04-2024	To	03-04-2024
13)	MR. N SHARMA	04-04-2024	To	04-04-2024
14)	MR. S SARMA	05-04-2024	To	05-04-2024
15)	MR. R GOSWAMI	05-04-2024	To	08-04-2024
16)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
17)	MR S BORTHAKUR	03-04-2024	To	04-04-2024
18)	MR. M RAHMAN	02-04-2024	To	21-04-2024
19)	MR D K BORDOLOI	04-04-2024	To	05-04-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

**[ For Wednesday,3rd April 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

**DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS**

**COURT NO: 115**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	<a href="#">WP(C)/45/2024</a>	BAKSA DEGREE COLLEGE, BAGANPARA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 13 ORS	MR. N K KALITA MR D DEKA	SC, HIGHER EDU MR R DHAR (r-6 to14) MR B C MUCHAHARY (r-6 to14) MRS. A BASUMATARY (r-6 to14) SC, BTC
2	<b>WITH</b> <a href="#">WP(C)/421/2024</a>	MAHAMAYA DEGREE COLLEGE AND ANR <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR H R A CHOUDHURY MR. A F N U MOLLAH MD H R AHMED MR A MALEK	SC, HIGHER EDU SC, BTC SC, FINANCE
3	<a href="#">WP(C)/48/2024</a>	THAMNA ANCHALIK DEGREE COLLEGE AND ANR <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR. N K KALITA MR D DEKA	SC, HIGHER EDU SC, BTC
4	<a href="#">WP(C)/124/2024</a>	M/S GAUHATI INDUSTRIAL SPARES <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R K DUTTA MR. U J SAIKIA MS M DAS	SC, HANDLOOM AND TEXTILE SC, FINANCE
5	<a href="#">WP(C)/986/2024</a>	KRISHNA SHARMA <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR MINTU SAIKIA MS R DUTTA	DY.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 03/04/2024

1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR. O P BHATI	11-03-2024	To	07-04-2024
4)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
5)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
6)	MR. B NATH	22-03-2024	To	05-04-2024
7)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
8)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
9)	MR. K P PATHAK	22-03-2024	To	05-04-2024
10)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
11)	MR. P N CHOUDHURY	01-04-2024	To	04-04-2024

12)	MR. M SARANIA	01-04-2024	To	03-04-2024
13)	MR. N SHARMA	04-04-2024	To	04-04-2024
14)	MR. S SARMA	05-04-2024	To	05-04-2024
15)	MR. R GOSWAMI	05-04-2024	To	08-04-2024
16)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
17)	MR S BORTHAKUR	03-04-2024	To	04-04-2024
18)	MR. M RAHMAN	02-04-2024	To	21-04-2024
19)	MR D K BORDOLOI	04-04-2024	To	05-04-2024